

(c) Advocacy/Publicity campaign on road safety is done through the electronic and print media. Beside this Ministry has also taken following steps for campaign on road safety:-

- (1) Ministry of Road Transport and Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.
- (2) Road Safety Week is observed every calendar year for spreading awareness about safer behaviour of road users on National Highways.
- (3) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (4) Apart from the above, highway advisory service Phase II was launched in 12 NH stretches with capsules consisting of static content related to road safety awareness, adherence to road safety rules and live content related to situation of traffic on route. This program was started on 23.04.2018 and concluded on 21.11.2018 and was broadcasted through All India Radio.

#### **Document in digital format**

2826. DR. BANDA PRAKASH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Ministry has issued Standard Operating Procedure (SOPs) whereby vehicle owners, may be allowed to present their documents like certificate of registration, insurance, fitness and permit, driving license, certificate for pollution under check and any other relevant documents, etc. in electronic format;

(b) whether vehicle owners can also show particulars relating to the Driving License or the Vehicle through the Parivahan app on the mobile through internet connectivity;

(c) whether Government has amended the Central Motor Vehicle Act in this regard to validate or impound documents in case, the citizens produce documents in electronic form; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (d) The Government has amended rule 139 of the Central Motor Vehicles Rules, 1989 through G.S.R 1081 (E) dated 2nd November, 2018 by which the driver or a conductor of a motor vehicle may produce certificates in physical or electronic form like certificate of registration, insurance, fitness and permit, driving licence, certificate for pollution under check and any other relevant documents on demand by any police officer in uniform or any other officer authorised by the State Government in this behalf.

In order to ensure a seamless implementation, the Government has issued a detailed Standing Operating Procedure (SOP) for validation of transport related documents or information presented in electronic form through Information Technology or a mobile application platform on 17.12.2018.

#### **Widening of Patna to Purnia NH**

2827. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether work on widening of National Highway from Patna to Purnia *via* Khagaria has not been completed and is causing problems in vehicular movement due to traffic jam; and

(b) by when the work of widening of National Highway would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The work for widening of National Highway from Patna to Purnia *via* Khagaria with an aggregate length of about 300 kms has been initiated in 05 nos. of packages. There is congestion at some locations such as Mokama, Begusarai etc. The work on Khagaria-Purnia section has been completed in April, 2018. Schedule completion time for remaining packages of aforesaid work is February, 2022.

#### **Regional ring road in Hyderabad**

2828. SHRI MOHD. ALI KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has agreed in principle for construction of six-lane Regional Ring Road encircling Hyderabad and its Outer Ring Road;